S.No	Name of the Central Universities State/U.T.	Names of the Courses being conducted
VI.	UTTAR PRADESH	— The information is being collected
VII.	1. Aligarh Muslim University	and will be laid on the Table of the
	2 Banaras Hindu University	House, -do
	WEST BENGAL 1. Visva-Bharati	-do-

केन्द्रीय विद्यालय संगठन के कर्मचारियों के खिलाफ विभागीय जांच

4309. श्री गोविन्दराम मिरी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय सिविल सेवा (सी.सी.ए.) नियम, 1965 और संबद्ध निर्देशों में यह प्रावधान है कि यदि कोई आरोपग्रस्त व्यक्ति विभागीय जांच के दौरान जांच अधिकारी को बदलने की उसकी अस्वीकृत मांग के विरुद्ध अपील करे तो उक्त अपील पर निर्णय होने तक विभागीय जांच कार्य रोक दिया जाना चाहिए;

(ख) यदि हां, तो तत्संबंधी प्रावधानों का ब्यौरा क्या है;

(ग) क्या ये नियम केन्द्रीय विद्यालय संगठन पर बाध्य नहीं हैं और उक्त संगठन उक्त नियमों का पालन न करने के लिए स्वतंत्र है;

(घ) यदि नहीं, तो उन आरोपग्रस्त कर्मचारियों का ब्यौरा क्या है जिनके मामलों में अपील, निर्णय के अभाव में भी 1994 में विभागीय जांच चल रही है; और

(ङ) उसका औचित्य क्या है?

मानव संसाधन विकास मंत्रालय (शिक्षा और संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा): (क) से (ङ) केन्द्रीय विद्यालय संगठन ने यह सूचित किया है कि वह केन्द्रीय सिविल सेवा (सी.सी.ए.) नियम, 1965 तथा सरकार द्वारा जारी कि गए तत्संबंधी अनुदेशों का पालन करता है जिनमें उस स्थिति में जांच का स्थगन उस आवेदन का निपटान किए जाने तक किए जाने की व्यवस्था है जो अभिकथित पक्षपात के आधार पर जांच अधिकारी की नियुक्ति के खिलाफ आरोपित पदधारी से आवेदन प्राप्त होता है।

Malfunctioning in KVs, National Fertilizer Project, Panipat

4310. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOMENT be pleased to state:

(a) whether Government are aware of the malfuntioning and deterioriation in the discipline in the Kendriya Vidyalaya, National Fertilizer Project, Panipat;

(b) whether it is a fact that Government have received a number or representations in this regard;

(c) if so, their main contents; and

(d) what steps Government propose to take to improve the matters of the school?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULUTRE) (KUMARI SELJA): (a) to (d) Kendriya Vidyalaya Sangathan had received complaints from the management of National Fertilizer Limited, Panipat recommending transfer of Principal and certain staff of Kenderiya Vidyalaya, NFL, Panipat on the grounds of indicipline.

The matter was inquried into by the Kendriya Vidyalaya Sangathan. Kendriya Vidyalaya Sangathan have since issued orders transferring out the Principal and four members of staff of Kendriya Vidyalaya, National Fertilizer Limited, Panipat.

Illegal trade in antiques

4311. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOMENT be pleased to refer to the answer to Unstarred Question 2514 given in the Rajya Sabha on the 12th August, 1994 and to state:

(a) whether it is a fact that curio shops which are coming up in the large number of big cities of the country, are flooded with fake antiques;

(b) whether Government have detected any nexus between artists and curio shop owners where fake ones are replaced by originals;